

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2473**  
**TO BE ANSWERED ON MARCH 05, 2020**  
**CORRUPTION IN HYDERABAD METRO PROJECT**

**No. 2473. SHRI ANUMULA REVANTH REDDY :**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has received complaints regarding any ongoing scam/ corruption in Hyderabad Metro Project and if so, the action taken thereon;**
- (b) whether it is true that the Concessionaire, in collusion with the State Government has unlawfully increased the fare by more than double, and yet, received and misappropriated a large proportion of the Viability Gap Funding (VGF) by the Union Government and if so, the details thereof;**
- (c) whether the Concessionaire was allowed to unlawfully misappropriate large unearned gains, by not enforcing Article 41 of the Concession Agreement and if so, the details thereof; and**
- (d) whether the Government proposes to set up a Committee/ initiate investigation in this matter and, if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a)to (d): Hyderabad Metro Project is a State Government initiative under Public Private Partnership with Viability Gap Funding from Ministry of Finance, Government of India and was initially sanctioned under The Andhra Pradesh Municipal Tramways (Construction, Operation and Maintenance) Act 2008.**

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**Subsequently, the project was brought under The Metro Railways (Operation & Maintenance) Act, 2002 to bring uniformity of standards as well as safety certification by Commission of Railway Safety in respect of Metro Rail Projects. State Government of Telangana has informed that fares have been fixed by Metro Rail Administration of Hyderabad Metro Rail Project in accordance with the provisions contained in The Metro Railways (Operation and Maintenance) Act, 2002. State Government of Telangana has further informed that they have not received any complaints regarding any ongoing scam or corruption or misappropriation in Hyderabad Metro Rail Project.**

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